

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
TO THE SHAREHOLDERS OF
SEALORD CONTAINERS LIMITED**

[Registered Office: Adani House, Near. Mithakhali Six Roads,
Navrangpura, Ahmedabad-380009, India]

This corrigendum to the Public Announcement dated 6th March 2006 ("PA") published in the Free Press Journal, Prathakal and Prabhat is issued by Anand Rathi Securities Private Limited, (hereinafter referred to as "the Manager to the Offer") on behalf of Aegis Logistics Limited. ("ALL"/ "Acquirer"), to the shareholders of Sealord Containers Limited ("SCL"/ "Target Company").

With reference to the PA, the shareholders of SCL are requested to make a note of following revised activity schedule:

Activity	Date (Day)
Date of publication of Public Announcement	March 06, 2006, Monday
Specified date (for the purpose of determining the names of shareholders of SCL to whom the Letter of Offer would be sent)	March 07, 2006, Tuesday
Last date for announcement of a competitive bid	March 27, 2006, Monday
Date of publication of the Corrigendum Announcement	May 04, 2006, Thursday
Date by which Letter of Offer will be posted to shareholders of SCL	May 05, 2006, Friday
Date of Opening of the Offer	May 10, 2006, Wednesday
Last date for revising the Offer Price / number of Shares	May 17, 2006, Wednesday
Last date for withdrawing acceptance from the Offer	May 23, 2006, Tuesday
Date of Closure of the Offer	May 29, 2006, Monday
Date by which the acceptance/ rejections would be intimated and the corresponding payment for acquired Shares and/ or the Share Certificates for the rejected Shares would be dispatched.	June 12, 2006, Monday

** Specified date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners(registered or unregistered) of the Shares of SCL(except the Acquirer and the Sellers) are eligible to participate in the Offer any time before the closure of the Offer.*

All the other terms and conditions of the Offer remains unchanged. The Acquirer accepts full responsibility for the announcement and their obligation under the regulation.

The terms used but not defined in this Corrigendum Announcement shall have the same meaning assigned to them in the PA.

This Corrigendum will also be available on the SEBI website at www.sebi.gov.in.

Issued on behalf of the Acquirer by
Manager to the Offer



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Date : May 03, 2006